

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL PRINCIPAL BENCH

Appeal No. 814/252/ND/2018

IN THE MATTER OF:

M/s. Metroheights Builders and
Developers Pvt. Ltd.

.... Petitioner/Applicant

SECTION:

Under Section 252 of Companies Act

Order delivered on 24.08.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

PRESENTS:

For the Petitioner : Mr. Sanjay Kumar Jain, CS
For the Respondent : -

ORDER

Notice to show cause as to why the Appeal be not initiated
against the corporate debtor-respondent for 20.09.2018.

Process dasti only.

List the matter on 20.09.2018.


(M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

24.08.2018
Ritu Sharma